

appointed by the Narmada Water Disputes Tribunal to advise the Tribunal in its proceedings. The Narmada Water Disputes Tribunal has intimated that Dr. Ambika Singh was directed by the Tribunal to make an investigation and submit a report on the estimate of reasonable water requirements of the States of Gujarat and Madhya Pradesh from a scientific point of view after taking into account the various relevant factors. Dr. Ambika Singh submitted his report in October, 1977 which was circulated by the Tribunal to all the party-States namely Gujarat, Madhya Pradesh, Maharashtra and Rajasthan. All the party-States have submitted to the Tribunal their written comments on the report of Dr. Ambika Singh. The Tribunal has further intimated that it would give due consideration to the comments of the party-States while examining the report of Dr. Ambika Singh. The Government do not propose to make any statement in this regard.

#### **Stepping up of Gujarat State outlay on Irrigation**

196. SHRI F. P. GAEKWAD: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government is aware that irrigation facilities in Gujarat are totally inadequate and when all the on going schemes are completed only 2.64 million hectare out of 10.56 million hectares of gross area under cultivation can ultimately be brought under irrigation;

(b) in view of (a) above and in view of meeting Gujarat foodgrain deficits whether Government consider necessary to step up the State outlay on irrigation during the current year; and

(c) if so, figures of outlay proposed to be stepped up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND

IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Just over 19 per cent of the total cropped area in the State of Gujarat has been provided with irrigation facilities as compared to the national average of about 29 per cent. As per the present assessment, about 4 million hectares can be ultimately brought under irrigation in Gujarat from major, medium and minor irrigation schemes.

(b) and (c). Irrigation is a State subject and high priority has been given to the development of irrigation facilities by Gujarat Government from Plan to Plan by stepping up the outlays and taking up a number of projects for execution. The outlays during the current year have been stepped up to Rs. 78.25 crores for major and medium irrigation programme as against Rs. 70.13 crores in 1977-78. An advance Plan assistance of Rs. 11.86 crores was also provided by the Centre to the State during 1977-78.

#### **Production of Vegetables**

197. SHRI RAM PRAKASH TRIPATHI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have drawn up projects for additional production of vegetables for the purpose of exports; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No, Sir.

(b) Does not arise.

#### **Appointments in Central Tuber Crops Research Institute, Trivandrum**

198. SHRI K. KUNHAMBU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a large number of appointments were made in Central